

ITEM NO.30

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).243/2005

RAJIVE RATURI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([FOR DIRECTION] [ALONGWITH E-MAIL DATED 29-11-2023]
(WITH IA No. 96423/2018 - I/A FOR FILING STATUS REPORT CUM ACTION
TAKEN REPORT - PER BY CM, IA No. 89088/2018 - INTERVENTION
APPLICATION, IA No. 96163/2018 - INTERVENTION/IMPLEADMENT)

Date : 12-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The Registry has placed these proceedings pursuant to an email dated 31 December 2023 of Professor Amita Dhanda, Head of the Centre for Disability Studies (CDS) at NALSAR University of Law.
- 2 NALSAR has accepted the assignment which has been entrusted by the order of this Court dated 29 November 2023.
- 3 Professor Dhanda has indicated that since the resources of NALSAR may not match the task to be undertaken, the expenses incurred by CDS in submitting the report should be reimbursed by the Department of Empowerment of Persons with Disabilities in the Union Ministry of Social Justice and Empowerment. Professor Dhanda has fairly stated that CDS will undertake the task “by observing all the norms of financial frugality that should inform public spending”.

- 4 We, therefore, allow the request and direct that the expenses which are incurred by CDS of NALSAR University of Law shall be borne by the Department of Empowerment of Persons with Disabilities in the Union Ministry of Social Justice and Empowerment. All reimbursements shall be made within a fortnight of the submission of invoices.

- 5 The Head of CDS would be at liberty to chalk out the modalities for implementing the work, including by engaging requisite experts and field workers, who will carry out the exercise in the States and Union Territories.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR